

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCriminal Appeal No(s). 1000/2015

PRABHU SINGH

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

Date : 10-06-2026 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA
HON'BLE MR. JUSTICE ATUL S. CHANDURKAR

(PARTIAL COURT WORKING DAYS)

For Appellant(s) Ms. Astha Tyagi, AOR
Mr. C. Kannan, Adv.For Respondent(s) Mr. Abhishek Saket, Adv.
Mr. Sudeep Kumar, AOR
Ms. Manisha, Adv.
Ms. Rupali, Adv.UPON hearing the counsel the Court made the following
O R D E R

1. Mr. Abhishek Saket, learned counsel appearing for the respondent shall seek instructions about the present status of the petitioner, in view of what is recorded in record of proceeding dated 23.02.2017.
2. List the matter on 09.09.2026.

(MINI)
COURT MASTER (SH)(AKSHAY KUMAR BHORIA)
COURT MASTER (NSH)